

Alternative for construction of Pancheshwar Dam

†1919. SHRI MAHENDRA SINGH MAHRA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government keeps the option of building dam at any other place in the district in case of unforeseen circumstances emerging in the construction of dam at Pancheshwar with Nepal;

(b) if so, the names of that place and river where it may be possible to construct the dam; and

(c) whether Government considers that place a safe option?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) to (c) No, Sir. In view of the bilateral understanding between India and Nepal about the construction of Pancheshwar Multipurpose Project and setting up of Pancheshwar Development Authority in September, 2014 for finalization of DPR and implementation of the project, the option of building dam at any other place in the district has not been explored.

The House then adjourned for lunch at one of the clock.

The House reassembled after lunch at one minute past two of the clock.

MR. DEPUTY CHAIRMAN *in the Chair.*

RE. DEMAND FOR DISCUSSION ON VARIOUS BILLS

MR. DEPUTY CHAIRMAN: Now, further discussion on the Budget (Railways) 2016-17 and the Appropriation (Railways) Vote on Account Bill, 2016. ...(*Interruptions*)...

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री, तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री मुख्तार अब्बास नकवी): सर, The Enemy Property (Amendment and Validation Bill) 2016, जो कि ऑर्डिनेंस है, वह लैप्स होने वाला है। इस संबंध में supplementary list of business सर्कुलेट किया गया है। ऑनरेबल होम मिनिस्टर साहब यहां पर हैं। हमारा यह अनुरोध है कि इसको एक घंटे में पारित कर लिया जाए और उसके बाद रेलवे बजट पर डिस्कशन शुरू किया जाए। ...(*व्यवधान*)...

MR. DEPUTY CHAIRMAN: Now?

SHRI MUKHTAR ABBAS NAQVI: Yes, Sir, now. After that, take up the Railways.

...(*Interruptions*)...

†Original notice of the question was received in Hindi.